



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

S.B. Criminal Misc(Pet.) No. 3015/2022

Arnab Goswami

----Petitioner

Versus

State Of Rajasthan

----Respondent



For Petitioner(s) : Mr. Mahesh Jethmalani, Sr. Advocate,
through VC, with Mr. Muktesh
Maheshwari, Mr. Aidan Choudhary
Ms. Malvika Trivedi, Sr. Advocate,
through VC with Mr. Ravi Sharma, Mr.
Saket Shukla

For Respondent(s) : Mr. Anil Joshi, PP
Mr. Karan Sharma

JUSTICE DINESH MEHTA

Order

23/05/2022

Learned Public Prosecutor prays for and granted four weeks' time to file reply.

List this case on 05.07.2022.

Till then, interim order passed by this Court on 20.05.2022 shall continue.

सत्यमेव जयते (DINESH MEHTA),J

151-skm/-